

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 06.11.2019 (WEDNESDAY)**

**COURT - II**

**10: 30 AM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) (Ins) No. 1154 of 2019	Straight Edge Contracts Pvt Ltd. Vs. Gupta Ji Electric Company.	Aviral Kapoor	
<b>2.</b>	Comp. App (AT) (Ins) No. 730 of 2019	Sandip Patel. Vs. Central Bank of India & Ors.	Aaditya A. Pande	H.S. Kholi-R1 Apar Chopra-RP
<b>3.</b>	Comp. App. (AT) (Ins) No. 741 of 2019	Sajeve Bhushan Deora. Vs. Axis Bank Ltd & Ors.	Arunima Bhattacharjee	Yugank Goel-R1 & R2 Saurabh Chadda- R3
<b>4.</b>	Comp. App. (AT) (Ins) No. 930 of 2019	Ponneri Steel Industries. Vs. Gulam Mustafa Enterprises Pvt Ltd.	Monish Panda	S.P. Singh Chawla

**For Admission (Fresh Cases)**

<b>5.</b>	Comp. App. (AT) (Ins) No. 1141 of 2019	Parvesh Magoo Vs. IREO Grace Realtech Pvt. Ltd.	Aditya Parolia	
<b>6.</b>	Comp. App. (AT) (Ins) No. 1143 of 2019	Vidya Educare Pvt. Ltd. Vs. Agroha Colourtech Pvt. Ltd.	Sanchit Garg	
<b>7.</b>	Comp. App. (AT) (Ins) No. 1147 of 2019	Hardeep Singh Sawhney Vs. Sawhney Builders Pvt. Ltd.	Dhruv	
<b>8.</b>	Comp. App. (AT) (Ins) No. 1149 of 2019	TATA Motors Finance Ltd. Vs. Jadoun International Pvt Ltd & Anr.	Vardhaman Kaushik	
<b>9.</b>	Comp. App. (AT) (Ins) No. 1150 of 2019	Liquid Glass Hospitality LLP. Vs. Eatigo India Pvt Ltd.	Arunava Mukherjee	
<b>10.</b>	Comp. App. (AT) (Ins) No. 1151 of 2019	CNX Corporation Ltd. Vs. Reliable Insupacks Pvt. Ltd.	Rakesh Kumar	
<b>11.</b>	Comp. App. (AT) (Ins) No. 1153 of 2019	Saurav Garg. Vs. Socrato Capital Pvt Ltd & Anr.	Siddharth Sharma.	Chetan Roy
<b>12.</b>	Comp. App. (AT) (Ins) No. 1156 of 2019	Indian Overseas Bank. Vs. Parekh Aluminex Ltd (Through its RP) & Anr.	Sunil Fernandes.	
<b>13.</b>	Comp. App. (AT) No. 292 of 2019	Ankit Patni. Vs. Impex Metal and Ferro Alloys Ltd.	Vanita Bhargava	
<b>14.</b>	Comp. App. (AT) No. 301 of 2019	Birendra Kedia Vs. Dinesh Kumar Jalan & Ors.	Yash Sharma	

**For Admission (After Notice)**

<b>15.</b>	Comp. App. (AT) (Ins) No. 984 of 2019	Ugro Capital Ltd. Vs. Bangalore Dehydration and Drying Equipment Co. Pvt Ltd.	Saad Sher Vani	
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**After the above or 02: 00 PM, whichever is earlier.**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial).**

**For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 409 of 2019	Indo Alusys Industries Ltd. Vs. SMW Metal Pvt. Ltd.	Rohit Krishan Naagpal	P. Nagesh-R1
<b>2.</b>	Comp. App. (AT) (Ins) No. 473 of 2019	Jain Irrigation Systems Ltd. Vs. Sakthi Sugars Ltd.	M.S Vishnu Sankar	B. Rangunath
<b>3.</b>	Comp. App. (AT) (Ins) No. 853 of 2019	Gursharan Singh. Vs. The State Trading Corporation of India Ltd & Anr	Naveen Kumar Chaudhary	Nikhil Verma Akash Srivastava- RP Devinder Arora- RP

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**By Order**

**-sd/-  
Registrar**